

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 613
ANSWERED ON 03.02.2026

IMPLEMENTATION OF SVAMITVA SCHEME

†613. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the current status of implementation of the SVAMITVA Scheme, including the number of villages surveyed and property cards issued so far in Dakshina Kannada district of Karnataka;
- (b) the timeline set for completion of drone-based property surveys in all revenue villages of the district;
- (c) whether the Ministry has identified any logistical or administrative challenges from the Karnataka State Government, if so, the details thereof; and;
- (d) whether any villages in Dakshina Kannada remain excluded due to legal, technical or tenure-related issues and if so, the reasons for such exclusions and the corrective measures and timeline set to cover them.

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) In the Dakshina Kannada district of Karnataka, the drone survey has been completed in 81 villages out of total 422 villages and 2,605 property cards have been distributed in those 81 villages.
- (b) The SVAMITVA is targeted to be completed by March 2026.
- (c) The Ministry has witnessed slow progress of drone flying, ground truthing, and distribution of property cards in the State.
- (d) The State Government has informed that the remaining villages in Dakshina Kannada district have not been taken up under the SVAMITVA Survey due to the reason that this district does not have the Gramathana or compact habitation clusters. The habitations have a highly scattered settlement pattern, which does not meet the requirement for SVAMITVA habitation level drone mapping and parcel delineation.
